

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3415**  
**TO BE ANSWERED ON 31<sup>ST</sup> MARCH, 2023**

**DETAILS OF MOU SIGNED BETWEEN INDIA AND USA**

**3415. SMT. SHANTA CHHETRI:**

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether Memorandum of Understanding (MoU) signed to establish Semiconductor Supply Chain & Innovation Partnership be beneficial to India;
- (b) whether any other MoU has been signed between India and USA; and
- (c) if so, the details thereof, if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SMT. ANUPRIYA PATEL)

(a) : During the 5<sup>th</sup> India-USA Commercial Dialogue, an MoU between India and USA to establish Semiconductor Supply Chain and Innovation Partnership under the framework of 5<sup>th</sup> India-USA Commercial Dialogue has been signed on 10.03.2023. The MOU has been signed to enhance bilateral collaboration on opportunities to advance resilient semiconductor supply chains and leverage complementary strengths of the two countries. It also envisages mutually beneficial R&D, talent and skill development.

(b) & (c): An MoU was signed on 02.12.2020 between the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry of the Republic of India and the United States Patent and Trademark Office, Department of Commerce of the United States of America for Cooperation in the field of Intellectual Property. The objective of the MoU is to establish a wide-ranging and flexible mechanism for developing and furthering cooperative activities between the Participants in the field of Intellectual Property (IP).

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